COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 1104 OF 2017 IN DFR NO. 3883 OF 2017

Dated: 13th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Rimali Batra

Ms. Iti Agarwal

Counsel for the Respondent(s) : --

<u>ORDER</u>

As agreed by learned counsel appearing for all the parties, re-list the matter on <u>15.01.2018.</u>

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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